

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 1082 of 96

Date of Order : 8.10.96

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

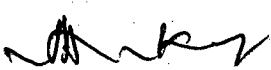
PARESH KANTO BANERJEE

vs.

UNION OF INDIA & ORS.

Heard Mr. Samir Ghosh, counsel for the applicant and
Ms. U. Sanyal, counsel for the respondents.

2. On hearing both sides we consider the matter fit for adjudication. The application is admitted. Reply to be filed at least a week before the next date i.e. 21.11.96. Let the matter be listed before the Single Bench on that date.
3. Let a plain copy of this order be handed over to both the counsel for necessary action.


Administrative Member


Vice-Chairman